

linseed oil, kardi oil, niger oil, mustard oil and gingelly oil, transported from each division of the Central Railway in the years 1952-53 and 1953-54;

(b) how much of this was transported by (i) tank-wagons and (ii) box-wagons; and

(c) the number of tank-wagons allotted to each division on the Central Railway for the movement of vegetable oils during the above period?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): The information is as in the statement attached. [See Appendix VIII, Annexure No. 54.]

TRANSPORT OF MINERAL OILS

68. SHRI NARAYANDAS DAGA: Will the Minister for RAILWAYS be pleased to state:

(a) the quantity of petroleum, kerosene oil, diesel oil and other allied products transported on each division of the Central Railway during the years 1952-53 and 1953-54; and

(b) how much of this was transported by (i) tank-wagons and (ii) box-wagons?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) and (b). Information in respect of total quantity of petroleum products transported on each Division of the Central Railway, during the years 1952-53 and 1953-54, and its breakdown by tankwagons and box-wagons, is not available and its compilation will involve considerable time and labour which may not be commensurate with the purpose it may serve. Such relevant information as is readily available and may be of interest is however furnished in the statement attached. [See Appendix VIII, Annexure No. 55.]

ASSESSMENT OF COST OF SUGAR-CANE CULTIVATION IN INDIA

69. SHRI GOVINDA REDDY: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether Government propose to make an assessment of the cost of sugar-cane cultivation in India; and

(b) if so, what machinery and method will be adopted for this purpose?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) Yes, Sir. A three-year scheme for assessing the cost of cultivation of sugarcane in the main sugarcane producing States in India has already been sanctioned by Government at an estimated cost of Rs. 3 lakhs.

(b) The scheme is being implemented through the Indian Central Sugarcane Committee in co-operation with State Government. For the purpose of this study villages and holdings will be selected for random sampling.

FEE FOR CONTINUATION OF NAMES IN THE MEDICAL REGISTERS

70. SHRI S. N. MAZUMDAR: Will the Minister for HEALTH be pleased to state:

(a) whether Government have invited opinions of the various State Governments and State Medical Councils on the question of levying an annual renewal fee for the continuation of the names in the Medical Registers:

(b) if so, what are the opinions received;

(c) whether the All India Medical Council has expressed any opinion in the matter; and

(d) what decision Government have taken on the question?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): (a) No.

(b), (c) and (d). Do not arise